

**IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Wednesday THE 18th Day Of September 2024
COURT HALL NO 4 SITTING AT KALABURAGI BENCH,
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE SURAJ GOVINDARAJ

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/AppL/Comp.	Adv for Resp.
(MATTER PERTAINS TO DHARWAD BENCH)			
<u>ORDERS</u>			
1	WP 104460/2022 REG : REPORTING COMPLIANCE WITH GENERAL DIRECTIONS AS PER ORDER DTD : 19/02/2024 (DATE)	(GM, CC) PRASHANT S HOSMANI	LEARNED AGA FOR R1 & R2 (MA NOT FILED) MRUTYUNJAY TATA BANGI FOR R3 (VK NOT FILED)
2	WP 107465/2023 REG : REPORTING COMPLIANCE WITH THE GENERAL DIRECTIONS V/O DATED : 6/2/2024 (NOTE: IF COMPLIANCE REPORT NOT FILED BY R1 & R4, R1 AND R4 SHALL BE PRESENT BEFORE THE COURT THROUGH VIRTUAL CONFERENCE V/O/DTD : 13/08/2024) (DATE)	(GM, TEN) SHARANABASAVARAJ.C.S. B M IRISHAD AHMED	AGA FOR R1, R2 & R5 (MA NOT FILED) BHUSHAN KULKARNI FOR R3 & R4 (VK NOT FILED) MAHANTESH C KOTTURSHETTAR FOR R6 & R7

HEARING - INTERLOCUTORY APPLN

COURT HALL NO :13

- 3 RP 100086/2024 (,) G I GACHCHINAMATH
REG : 1) IA
1/2024 FOR CD OF
50 DAYS IN
FILING REVISION
PETITION
2) IA 2/2024 FOR
STAY
(DATE)

Connected With
3.1 WP 106707/2023 (LB, RES) DINESH M KULKARNI
REG : 1) TO
REPORT
COMPLIANCE BY
ADV. FOR
PETITIONER
V/O DATED :
01/07/2024
2) NON FILING OF
AN AFFIDAVIT AND
A DETAILED
REPORT BY
COUNSEL FOR HDMC
V/O DTD
18/06/2024
(DATE)

4 RP 100100/2024 (,) OMKAR L. DESAI
IN WP
NO.109307/2016
REG: IA 1/2024
FOR CD OF 104
DAYS IN FILING
THE ABOVE
PETITION
(DATE)

FURTHER HEARING

- 5 WP 104850/2022 (GM, RES) SHIVARAJ P MUDHOL M B KANAVI
REG : 1) MEMO (NOC) CGSC FOR RESPONDENTS
DTD : 13/08/2024 PRASHANT I GOUDAR GANGADHAR J M FOR R3
A/W DOCUMENT (NOC)
FILED BY AGA & C V ANGADI FOR R4
SAME IS KEPT VEENA HEGDE FOR PROP
BELOW R8 & R9
2) MEMO DTD : AGA FOR R5, R6 & R7
14/08/2024 A/W (MA NOT FILED)
ENQUIRY REPORT &
DOCUMENTS FILED
BY AGA & SAME IS
KEPT BELOW
(DATE)

COURT HALL NO :13

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